

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.1

Customs Appeal No. 10195 of 2015

(Arising out of order-in-Appeal No. AHM-CUSTOM-000-APP-278-14-15 dated 20.10.2014 passed by Commissioner (Appeals) Customs, Ahmedabad)

M/s Gujarat Nre Coke Ltd.

NRE House, 45A, Saru Section Road,
Jamnagar-Gujarat-361 006

...Appellant

VERSUS

Commissioner of Customs-Jamnagar(prev.)

Sharda House, Bedi Bandar Road,
Opp. Panchvati, Jamnagar-
Gujarat-361 001

...Respondent

APPEARANCE:

None appeared for the Appellant

Shri Prashant Tripathi, Superintendent (AR) appeared for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER(TECHNICAL)

DATE OF HEARING: 21.04.2025

DATE OF DECISION: 21.04.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No. 117 of 2011.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**